

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Civil Appeal No.4101/2012

HAZIABAD DEVELOPMENT AUTHORITY THR. IS SECRETARY Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

Date : 23 August, 2026

PRESENT : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
MS. MUKTA GUPTA, SENIOR ADVOCATE
MR. REEPAK KANSAL, ADVOCATE

For Appellant(s) M/S. Manoj Swarup And Co., AOR
Mr. Chetan Sharma, Adv.

For Respondent(s) Mr. N Venkatraman, A.S.G.
Mr. Sudarshan Lamba, AOR
Mr. Syed Abdul Haseeb, Adv.
Mr. Arun Kumar Singh, Adv.

A W A R D

1. The parties have failed to reach an amicable settlement.
2. List the matter before the Regular Court after four weeks.

(MINI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)